

CENTRAL ADMINISTRATIVE TRIBUNAL  
KOLKATA BENCH, KOLKATA

LIBRARY

O.A/350/1072/2019

Date of Order: 09.02.2021

Coram: Hon'ble Ms. Bidisha Banerjee, Judicial Member

AMIT ADHIKARI  
VS  
EASTERN RAILWAY

For The Applicant(s): NONE

For The Respondent(s): MR. B. P. MANNA, COUNSEL

ORDER (ORAL)

Per: Ms. Bidisha Banerjee, Member (J):

None appeared on behalf of the applicant despite repeated calls.

It seems that the applicant has lost interest to pursue the matter any further and, accordingly, the matter is dismissed for default invoking Rule 15 (1) of the CAT (Procedure) Rules, 1987.

2. Ld. counsel for the respondents is present.

(Bidisha Banerjee)  
Member (J)

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